

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2556
TO BE ANSWERED ON 02.08.2016

Eco-Sensitive Zones

2556. SHRI BAHADUR SINGH KOLI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Supreme Court had directed the Government to create eco-sensitive zones around National Parks and Sanctuaries;
- (b) if so, the action taken by the Government in this regard;
- (c) whether the Government proposes to create eco-sensitive zones as per proposals received from various State Governments; and
- (d) if so, the details thereof and the time by which the said proposals are likely to be finalised, State-wise including Rajasthan?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE)

- (a) Yes Sir.
- (b) As on 18.07.2016, a total of 373 draft and final notifications of Eco-Sensitive Zones (ESZ) around Protected Areas in the country have been published.
- (c) Based on the proposals submitted by the State Governments/Union Territories for & declaration of ESZ around National Parks and Wildlife Sanctuaries in their
- (d) respective States, the Ministry of Environment, Forest and Climate Change publishes Draft ESZ Notifications seeking objections, comments and suggestions from various stakeholders. The objections/comments/suggestions received along with the draft notifications are considered by an Expert Committee on Eco-sensitive Zones in the MoEF&CC, wherein representatives of the concerned States also participate. Based on the recommendations of the ESZ Expert Committee, the Ministry notifies Eco-Sensitive Zones around Protected Areas in the country for ESZ proposals of all States including the State of Rajasthan, within a time limit of 545 days specified under the Environment (Protection) Rule, 1986.
